NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. CA**(CAA)-38(PB)/2017**
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017

NAME OF THE COMPANY : M/S. Lakra Fabric Pvt. Ltd.
With
Lakra Industries Ltd.

SECTION OF THE COMPNANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE

ORDER

At the request of the Learned Counsel for the petitioner, CP is adjourned to 24.04.2017 for filing synopsis in relation to the details of shareholders, creditors both secured and unsecured.

List the matter on 24.04.2017.

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
18.04.2017